GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-2541
ANSWERED ON - 17/03/2021

OLD AGE HOMES

2541. # SHRI SATISH CHANDRA DUBEY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) the number of Old Age Homes in the country, State-wise; and

(b) the Schemes being run by Government for senior citizens in the country?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) As regard the number of old age homes functioning in the country, no such data is centrally maintained in this Ministry. However, a statement showing number of Senior Citizen homes/Old Age homes receiving grants for running and maintenance under the Scheme of Integrated Programme for Senior Citizens (IPSrC), state-wise, is given at **Annexure-I**.

(b) The Schemes being run by the Government for senior citizens in the country are given at **Annexure-II**.

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ANNEXURE-I

No. of Senior Citizen Homes/Old Age Homes being assisted under IPSrC:

Sl. No.	States/ UTs	No. of Senior Citizen Home
1	Andhra Pradesh	76
2	Bihar	2
3	Chhattisgarh	7
4	Goa	2
5	Gujarat	11
6	Haryana	17
7	Himachal Pradesh	5
8	Jharkhand	3
9	Karnataka	41
10	Kerala	5
11	Madhya Pradesh	20
12	Maharashtra	46
13	Odisha	95
14	Punjab	4
15	Rajasthan	18
16	Tamil Nadu	73
17	Telangana	21
18	Uttar Pradesh	37
19	Uttarakhand	3
20	West Bengal	30
21	A & N Island	0
22	Chandigarh	0
23	Dadra & Nagar Haveli and Daman & Diu	0
24	Lakshadweep	0
25	Delhi	4

26	Puducherry	1
27	Jammu and Kashmir	0
28	Ladakh	0
29	Arunachal Pradesh	3
30	Assam	45
31	Manipur	33
32	Meghalaya	2
33	Mizoram	2
34	Nagaland	4
35	Sikkim	0
36	Tripura	3
GRAND TOTAL		**613**

Annexure-II

The Schemes being run by the Government for senior citizens in the country:

A. Ministry of Social Justice and Empowerment – Senior Citizen Division

1. NATIONAL ACTION PLAN FOR SENIOR CITIZENS (NAPSrC)

The Plan lays down in one document, the vision, mission and the plan of action of the Government of India for welfare and wellbeing of senior citizens of the country. It brings together articulation of each of the current schemes, future plans, strategies and targets and maps it with schemes/programmes, accountabilities, financials and clear outcomes. This Plan takes care of the top four needs of the senior citizens viz. financial security, food, health care and human interaction /life of dignity. It also includes the facets of safety/protection and general wellbeing of the elderly beginning from awareness generation and sensitization of the society.

(ii). The National Action Plan for the Welfare of Senior Citizens (NAPSrC) is an umbrella scheme, effective since 1st April 2020, has four sub-schemes under it, namely:

I. Integrated Programme for Senior Citizens (IPSrC): Providing financial assistance to eligible organisations for running and maintenance of Homes to improve the quality of life of the Senior Citizens, especially indigent senior citizens by providing basic amenities like shelter, food, medical care and entertainment opportunities and by encouraging productive and active ageing.

II. State Action Plan for Senior Citizens (SAPSrC): Each State/UT frames their own State Action Plans (SAP) taking into account their local considerations for the welfare of their Senior Citizens. This State Action Plan may comprise a long term strategy for five years as well as Annual Action Plan. Department of Social Justice and Empowerment releases funds to the States/UTs for the implementation of their respective State Action Plans.

2. RASHTRIYA VAYOSHRI YOJANA (RVY)

The objective of the Scheme is to provide the senior citizens, with monthly income less than Rs. 15000/- (including BPL) and suffering from any of the age related disability/ infirmity, with assisted living devices which can restore near normalcy in their bodily functions, overcoming the disability/ infirmity manifested such as low vision, hearing impairment, loss of teeth and loco-motor disabilities. Under Rashtriya Vayoshri Yojana (RVY), the following devices are provided to the eligible Senior Citizen beneficiaries:

(a) Generic Items: (1) Walking sticks (2) Elbow crutches (3) Walkers/Crutches, (4) Tripods/Quadpods (5) Hearing Aids (6) Artificial Dentures, and (7) Spectacles.

(b) Special Items: (1) Wheelchairs, (2) Wheel Chairs with Commode, (3) Chair/Stool with Commode, (4) Silicon Foam Cushion, (5) Knee Brace, (6) Spinal Support, (7) Cervical Collar, (8) Lumbosacral Belt (LS), (9) Walker/Roalator with Brakes, (10) Walking Stick with Seat, (11) Foot Care Kit:- (i) Flexi Gel Socks, (ii) Socks Cusion Sandal, (iii) Silicon Insole (Complete Foot/Ankle) and (iv) Insole with Pressure Point Relief.

B. MINISTRY OF RURAL DEVELOPMENT:

National Social Assistance Programme (NSAP) is a Centrally Sponsored Scheme of Ministry of Rural Development. NSAP is a social security/social welfare programme applicable to old aged, widows, disabled persons and bereaved families on death of primary bread winner, belonging to below poverty line household. Old age pension is provided under **Indira Gandhi National Old Age Pension Scheme (IGNOAPS)** to aged persons belonging to below poverty line (BPL) household. Central assistance of Rs. 200/- per month is provided to the persons of 60-79 years of age and Rs. 500/- per month to the persons of age of 80 years or more. This Scheme is implemented by the States/UTs. Identification of beneficiaries, sanction and disbursement of benefit under the schemes is done by the States/UTs.

C MINISTRY OF HEALTH AND FAMILY WELFARE:

"National Programme for the Health Care of Elderly" (NPHCE) launched during 2010-11 is State oriented program with the basic thrust to provide comprehensive and dedicated health care facilities to the elderly persons above 60 year of age at various level of primary, secondary and tertiary health care.

I. Primary & Secondary Geriatric Care Services : The program commenced with 100 districts in the 11th plan period. Presently all 713 Health districts have been sanctioned for geriatric primary & secondary care services of OPD, 10 bedded Geriatric Ward, Physiotherapy and laboratory services.

II. Tertiary level activities of NPHCE : were renamed as **'Rashtriya Varisth Jan Swasthya Yojana'** in 2016-17. As on date, 19 Regional Geriatric Centres (RGCs) in selected Medical Colleges of 18 States, are sanctioned for tertiary care service delivery under NPHCE in the form of specialized OPD's,30 bedded wards in RGC including earmarking beds in various specialties like urology, orthopedics, ophthalmology etc , manpower

development & research activities. Presently OPD services are being provided through 18 RGCs, inpatient services in 16 RGC's, Physiotherapy services in 14 RGCs & laboratory services in 13 centers.

Two National Centres for Aging (NCAs) at AIIMS Delhi and MMC Chennai are in the process of development. MMC Chennai is in the advanced stage of construction while AIIMS Delhi is in the initial stage of construction. MMC Chennai is serving as Covid hospital catering to elderly covid patients also.

D. MINISTRY OF FINANCE:

Ministry of Finance has launched a scheme namely **'Pradhan Mantri Vaya Vandana Yojana' (PMVVY)** to provide social security during old age and to protect elderly persons aged 60 and above against a future fall in their interest income due to uncertain market conditions. The Scheme enables old age income security for senior citizens through provision of assured pension/ return linked to the subscription amount based on Government guarantee to Life Insurance Corporation of India (LIC).

E. MINISTRY OF RAILWAYS

Indian Railways have taken various measures for Welfare of Senior Citizens, some of which are (i) As per rules, male Senior Citizens of minimum 60 years and lady Senior Citizens of minimum 58 years are granted concession in the fares of all classes of Mail/Express/Rajdhani, Shatabd/Jan Shatbdi/Duronto group of trains. The element of concession is 40% for men and 50% for women (ii) There is a provision to allot lower berths to Senior Citizens also.(iii)Instructions exists for provision of wheel chairs at stations (iv)Zonal Railways have also been advised to provide free of cost 'Battery Operated Vehicles for Disabled and Old Aged passengers' at Railway stations(v) Separate counters are earmarked tat various Passengers Reservation System(PRS) centres for Senior Citizens.

F. MINISTRY OF HOUSING AND URBAN AFFAIRS

Ministry of Housing and Urban Affairs, Department of Urban Development has issued the Model Building Bye Laws, 2016 prescribing standards for creation of elder friendly barrier free environment with reference to buildings, toilets etc.. The emphasis on buses financed by the Department of Urban Development is on procurement of low floor buses for the benefit of disabled persons and senior citizens. All metro rail projects implemented/under implementation in the country are having disabled and elder friendly infrastructure such as proper ramps/lifts to the stations, level boarding the alighting of

passengers etc. There is a provision of reservation of seats in metro rail coaches for the differently-abled persons and senior citizens. Housing for All (Urban) Mission/Pradhan Mantri Awas Yojana circulated to State/UTs to meet the demand of housing in their States/UTs incorporates that-'while making the allotment, families with senior citizens should be given priority for allotment on ground floor or lower floors'.

G. MINISTRY OF CIVIL AVIATION

Air India offers 50% discount to senior citizens on the highest economy class Basic Fare. The discount is offered to those who have completed 60 years of age on the date of commencement of journey. Ministry of Civil Aviation has instructed all the stakeholders to ensure provision of automated buggies free of charge for all senior citizens, in the terminal building to facilitate their access to boarding gates.

H. MINISTRY OF COMMUNICATIONS:

So far as Mahanagar Telephone Nigam Ltd. (MTNL), under Ministry of Communications is concerned, MTNL provides concession of 25% in installation/activation charges and monthly services/rental charges for Landline connections under Plan-250 in Senior Citizens Category, to Senior Citizens.

I. MINISTRY OF WOMEN AND CHILD DEVELOPMENT:

The Ministry of Women and Child Development has constructed a Home for Widows in Vrindavan with a capacity of 1000 widows to provide them safe and secure place to stay, health services, nutritious food, legal and counseling services. The design of the Home is old age friendly.

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